

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No.452/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Plymex Trading (India) Ltd. | | |
| Under Section | 230-232 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

Mess. Mangi Shuteria, Adv

N. GURUMURTHY, PCA

M. C. MAROTI, PCA

~~Petitioner~~

Pm

Petitioner

Petitioner

Gurumurthy

14/11/2017
M. C. Maroti

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)